

35

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 753/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2017

NAME OF THE PARTIES: M/s. Future Corporate Resources Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

| <u>S. No.</u> | <u>NAME</u> | <u>DESIGNATION</u> | <u>SIGNATURE</u> |
|---------------|--------------------|--------------------|--------------------|
| 1. | <i>Mumant File</i> | <i>Delvent</i> | <i>[Signature]</i> |

ORDER

CSP 753/230-232/NCLT/MB/MAH/2017
CSP 754/230-232/NCLT/MB/MAH/2017
CSP 755/230-232/NCLT/MB/MAH/2017
CSP 757/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 27.9.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)